

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 316

IA-3728/2022

In

IB-260(ND)/2022

IN THE MATTER OF:

M/s. IDBI Bank Ltd

Vs.

Naresh Chand Jain

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Adv. Gurcharan Singh

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.07.2023.**

Sd/-
(Court Officer)